

in the country as a whole due to the severe power cuts, strikes in some factories, inadequacy of coal, water etc. It is, therefore, not improbable that construction work including Government works, had been affected to some extent.

(b) The monthly requirement of the Delhi State is about 65,000 tonnes and supplies during the months of April, May and June 1973 were 36,000, 36,000 and 49,000 tonnes respectively. To ensure equitable distribution of available supplies, the Delhi Administration issued an order under the Essential Commodities Act on 12th July, 1972 to control sale of cement by stockists and introduced permit system with effect from 16th November, 1972 under which 90% of stocks of cement are sold by the stockists against permits issued by the Delhi Administration and remaining 10% is sold without permits to consumers requiring cement up to 5 bags on first-come first served basis.

(c) Supplies ranging from 50,000 to 55,000 tonnes per month have been programmed during the next three months in addition to about 12,000 tonnes per month to meet the requirements of the Central Government Departments. This will improve the supply position in Delhi.

Draft Fifth Five Year Plan for Delhi

577 SHRIMATI SAVITA BAHEN: Will the Minister of PLANNING be pleased to state:

(a) whether the draft Fifth Five Year Plan for Delhi has been submitted to Government;

(b) if so, the broad features thereof, indicating particularly the total outlay, the break-up of the outlay for different sectors of economy and for social services like education and health, the targets envisaged in respect of each and the rates of growth in each sector; and

(c) how the per capita is likely to increase thereunder?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) No, Sir. This is still awaited

(b) and (c) Do not arise.

Tribal Development in Orissa

578. SHRI C. P. MAJHI: Will the Minister of HOME AFFAIRS be pleased to state.

(a) whether there is any proposal for starting of special development projects such as tribal development agencies in Orissa for rapid development of the tribes in the State, and

(b) if so, number of such projects contemplated to be started in the State and by when?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b) Two tribal development agencies have already been set up in Orissa. Due to financial constraints, it is not proposed to set up additional projects during the last year of the Fourth Five-Year Plan. Proposals relating to the development of Tribes in the Fifth Plan are yet to be finalised.

Uplift of Silk Industry

579. SHRI U. K. LAKSHMANA GOWDA: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the Mysore Government have requested the Central Government to give financial assistance to the State for the uplift of the Silk Industry; and

(b) if so, the amount of assistance asked for and reaction of the Central Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI Z. R. ANSARI): (a) and (b) The Central assistance to State Governments for development schemes are given through the Plan funds. The Mysore Government provided a sum of Rs. 45 lakhs for development of silk industry in its proposals for the annual plan outlay for 1973-74. The total plan outlay for 1973-74 in respect of Mysore has been fixed at Rs. 82.37 crores, out of which the Central assistance would amount to